

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1228.  
TO BE ANSWERED ON MONDAY, THE 24<sup>TH</sup> JULY, 2017.**

**INTEREST SUBSIDY TO TOP INDUSTRIES**

**1228. SHRI L.K. VAGHELA:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether the Government proposes to stop the interest subsidy and other benefits extended to top level industries in the country having a turnover of more than 100 crore; and
- (b) if so, the details thereof and the reasons therefor?

**ANSWER**

**वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)  
THE MINISTER OF STATE (INDEPENDENT CHARGE)  
OF THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRIMATI NIRMALA SITHARAMAN)**

- (a) & (b):** Interest subsidy of Rs.169.07 crore was provided to the eligible industrial units in the North Eastern States including Sikkim under North East Industrial and Investment Promotion Policy (NEIIPP), 2007 and Rs. 173.56 crore to eligible industrial units of Jammu & Kashmir under Schemes pertaining to Special Category States regardless of business turnover. NEIIPP, 2007 ended on 31.03.2017 and Schemes pertaining to J&K ended on 14.06.2017.

A Committee under the Chairmanship of CEO, Niti Aayog is presently examining and suggesting a Road Map for a New Industrial Policy for North Eastern and Himalayan States

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